


Annexure-8

Name of the Corporate Debtor		PIONEER GAS POWER LIMITED		Date of Commecement of CIRP		12.01.2024								
List of Creditors as on 06.06.2024														
List of operational creditors (Other than Workmen and Employees and Govrment dues)														
													Amount in Rs.	
Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Maharstra State Electricity Distribution Company Limited	01-02-2024	61,15,962	61,15,962	Unsecured	-	-	No	NA	-	-	-	-	
2	National Securities Depository Limited	07-02-2024	8,25,163	8,25,163	Unsecured	-	-	No	NA	-	-	-	-	
3	Skoda Power Private Limited	15-02-2024	1,95,98,090	1,95,98,090	Unsecured	-	-	No	NA	-	-	-	-	
4	GAIL (India) Limited	08-03-2024	4,46,64,71,334	1	Unsecured	-	-	No	NA	4,46,64,71,334	-	-	-	- GAIL has initiated arbitration proceedings against the Corporate Debtor vide its notice dated 26th December, 2017 by invoking the arbitration clause under the Gas Transmission Agreement dated 08th September, 2015. GAIL has filed a Statement of Claim for Rs. 229 Crores seeking payment of ship or pay charges (transportation charges) and interest under the GTA. The company has filed its statement of defence (SOD) and a counter claim for an amount of Rs.419 Crores. The arbitration is presently pending before the Hon'ble Sole Arbitrator Justice Sudershan Kumar Mishra, former judge, Delhi high court. Hence, disputed claim is admitted for nominal amount of Rs. 1/-. But the full amount of claim is shown as the contingent liability of the CD.
5	General Electric Vernova International LLC	10-04-2024	42,35,70,936	42,35,70,936	Unsecured	-	-	No	NA	-	-	-	-	
6	Aries Power Systems (I) Private Limited	08-04-2024	1,48,68,000	1,48,68,000	Unsecured	-	-	No	NA	-	-	-	-	
7	General Electric Energy Parts Inc.	10-04-2024	49,26,24,380	49,26,24,380	Unsecured	-	-	No	NA	-	-	-	-	
Total			5,42,40,73,865	95,76,02,532		-	-			4,46,64,71,334	-	-	-	


 Gandluri Ramanjaneyulu, Designated Partner & Authorized Signatory
 for Bright Star Resolution Professionals LLP,
 Resolution Professional of M/s. Pioneer Gas Power Limited.
 Regd. No. :IBBI/IPE-0158/IPA-3/2023-24/50072
 Date: 06.06.2024

